

(24)

26-8-94

No sitting - adjourned
to 19-9-1994 for hearing

Sush

19-9-94

Hon Mr Justice B.C. Sikaria VC
Hon Mr K. Muthukumar AM

None for the applicant.
Adjourned to 20-10-94
for hearing.

CIR
Reply has not been
filed yet.

19/10/94

Pat
Sush

20/10/94

Hon Mr. T.L. Verma, J.M.
Hon Mr. S. Dayal, AM.

None for the applicant. So A.R. Koel for
the respondents.

On the earlier occasions
11.3.94 and 19.9.94 also none appeared
on behalf of the applicant. It appears that
the applicant has lost his interest in pursuing
the matter. The case is, therefore, dismissed
in default.

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AM

TM